

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 324 of 2013 &
I.A. No. 423 of 2013**

Dated : 21st January, 2014

Shree Renuka Sugars Ltd.

... Appellant(s)

Versus

Hubli Electricity Supply Co. Ltd. & Anr.

.... Respondent(s)

ORDER

The court has not assembled today.

As agreed by the learned counsel for the parties, post the matter on **24.02.2014.**

Court Master